

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No.7118 of 2021

In Re : Olive Ridley Turtles *Petitioner*

Mr. Mohit Agarwal, Amicus Curiae

-versus-

Principal Secretary *Opposite Parties*

Mr. M.S. Sahoo

Additional Government Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE K.R. MOHAPATRA

ORDER
12.05.2021

Order No.

10. 1. This matter is taken up by video conferencing mode, in the Vacation Court.
2. Mr. Sahoo, learned Additional Government Advocate states that he will file the status report before the next date.
3. List on 31st May, 2021.

(Dr. S. Muralidhar)
Chief Justice

(K.R.Mohapatra)
Judge